

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 2nd September, 2024

S.O ⁴⁴².- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint officers as mentioned in **Annexure-A & Annexure-B** to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Poonch in view of Elections to Legislative Assembly-2024.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/15/2021-10

Dated :- 02 -09- 2024

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Election Officer, Poonch. This is with reference to letter No. DDEO/P/2024/8213-19 Dated 31-08-2024 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Senior Law Officer

Department of Law, Justice and P.A



Annexure "A" to So. 442 of 2024 Dated:- 02-09-2024

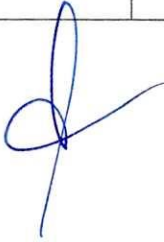
(SST)

S.No	Name of the Static Surveillance Team Member	Designated AC/Area
1.	Amjed Hamid Khan AEO, Buffliaz 700613 1617	Static Surveillance Team: (SST-3/88) 88-Surankote
2.	Mehboob Ahmed Mir (PEL) HSS Girls Mendhar 9596742593	Static Surveillance Team: (SST-3/90) 90-Mendhar

ANNEXURE "B" to SO. 442 of 2024 Dated:- 02-09-2024

(FST)

S.No	Name of the Flying Squad Team Member	Designated AC/Area
1.	Amjid Ali Khan Physical Education Lecturer HSS Ghana 8492024684	FST:02/90 (90-Mendhar)




02.9.2024